

THE

Acc. No. 25002

PARLIAMENTARY DEBATES

Dated 20.11.2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 15th May, 1952

*The House met at a Quarter to Eleven
of the Clock*

[SHRI G. V. MAVALANKAR in the Chair]

QUESTIONS AND ANSWERS

(No Questions: Part I not published)

MEMBERS SWORN

Shri Kailash Pati Sinha [Patna Central]

Shri U. R. Bogawat [Ahmednagar South]

Shri Kherwar Jethan [Palamau cum Hazaribagh cum Ranchi—Reserved—Sch. Tribes]

Shri Harindranath Chattopadhyaya [Vijayavada]

Shri Muchaki Kosa [Bastar—Reserved—Sch. Tribes]

Dr. A. Krishnaswami [Kancheepuram]

Shri Lakshmidhar Jena [Jaipur-Keonjhar—Reserved—Sch. Castes]

Prof. Ram Saran [Moradabad District (West)]

Shri Kanhaiya Lal Balmiki [Bulandshahr District—Reserved—Sch. Castes]

Chowdhary Badan Singh [Budaun District (West)]

Shri Piare Lall Kureel 'Talib' [Banda District cum Fatehpur District—Reserved—Sch. Castes]

Shri M. Hifzur Rahman [Moradabad District (Central)]

Shri Krishna Chandra [Mathura District (West)]

24 PSD.

Shri Vishwambhar Dayal Tripathi [Unnao District cum Rae Bareilly District (West) cum Hardoi District (South East)]

Shri Ramananda Das [Barrackpore]

Shri Anandchand [Bilaspur]

Shri Girraj Saran Singh [Bharatpur-Sawai Madhopur]

Shri Raj Chandra Sen [Kotah Bundl]

Shri S. Nijalingappa [Chitaldrug]

Kumari Annie Mascarene [Trivandrum]

Shri N. Sreekantan Nair [Quilon cum Mavelikara]

Prof. C. P. Mathew [Kottayam]

Shri Saidullah Khan Razmi [Sehore]

Shri Radha Raman [Delhi City]

Shri Gulabshankar Anritlal Dholakia [Kutch East]

Sardar Baldev Singh [Nawan Shahr]

Shri Rishang Keishing [Outer Manipur—Reserved—Sch. Tribes]

Shri Mahavir Tyagi [Dehra Duh District cum Bijnor District (North West) cum Saharanpur District (West)]

[SHRI G. V. MAVALANKAR vacated the Chair]

APPOINTMENT OF SHRI B. DAS TO PERFORM DUTIES OF SPEAKER

Secretary: I will now read the Order of the President:

"Whereas the offices of Speaker and Deputy-Speaker of the House of the People are vacant;

In exercise of the powers conferred upon me by clause (1) of article 95 of the Constitution, I, Rajendra Prasad, President of India, hereby appoint Shri B. Das, a Member of the House of the People, to perform the duties

[Secretary]

of the Speaker at the sitting of the House of the People on the 15th May 1952 till the election of the Speaker by the said House on that day."

[SHRI B. DAS *in the Chair*]

ELECTION OF SPEAKER

The Prime Minister (Shri Jawaharlal Nehru): I beg to move:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to second the motion.

Mr. Chairman: Motion moved:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

Dr. Lanka Sundaram (Visakhapatnam): On a point of information, Mr. Chairman.....

Mr. Chairman: The hon. Member may raise the point after the motions are moved.

Shri A. K. Gopalan (Cannanore): I beg to move:

"That Shri Shankar Shantaram More be chosen as the Speaker of this House."

Shri T. K. Chaudhuri (Berhampore): I beg to second the motion.

Mr. Chairman: Motion moved:

"That Shri Shankar Shantaram More be chosen as the Speaker of this House."

Shri N. S. Nair (Quilon *cum* Mavelikkara): I beg to move:

"That Shri Shankar Shantaram More be chosen as the Speaker of this House."

Shrimati Renu Chakravartty (Basirhat): I beg to second the motion.

Mr. Chairman: Motion moved:

"That Shri Shankar Shantaram More be chosen as the Speaker of this House."

11 A.M.

Shri S. N. Das (Darbhanga Central): I beg to move:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

Shri Chinaria (Mohindergarh): I beg to second the motion.

Mr. Chairman: Motion moved:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

Pandit Thakur Das Bhargava (Gurgaon): I beg to move:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): I beg to second the motion.

Mr. Chairman: Motion moved:

"That Shri G. V. Mavalankar be chosen as the Speaker of this House."

Dr. Lanka Sundaram: Sir, on a point of information. Is it not a fact that our Constitution and Rules of Procedure of this House are closely based on the conventions and principles of the Mother of Parliaments, the most hoary and exemplary of which is the principle of unanimity of election of the presiding officers? Is it not also a fact, Sir, that the Chairman of the Ways and Means Committee of the British House of Commons is usually drawn from the Opposition, that he performs the duties of the Deputy-Speaker and in certain contingencies he assumes the functions of the Speaker? I believe, Sir, I will be voicing the sentiments of everyone here when I say that we of the First Parliament of the Republic of India (*Hon. Members: No, no.*) should do everything in our power to establish healthy and enduring principles of procedure May I, therefore, suggest to the Leader of the House, through you, and also to the spokesmen of parties and groups of this House that there should be a brief adjournment of the House, so that they could consult together and arrive at an agreed form. (*Hon. Members: No, no.*) This would mean that the motions from this side would be withdrawn, that if the name suggested by the Opposition Benches for the post of Deputy-Speaker would be acceptable to the Treasury Benches, there would be complete unanimity in the election of both the Speaker and Deputy-Speaker.

The Minister of Information and Broadcasting (Dr. Keskar): The reverse is suggested.

Mr. Chairman: I suggest to the hon. Member that this matter ought to be raised when the hon. Speaker is elected and occupies this Chair. The matter can be taken in the Privileges Committee of the House or something like that. Surely this is not a matter to be discussed at present.